

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.218/2016
RT NO.128/Chd/Hry/2017**

In the matter of:

Scheme of Reduction of Capital of:

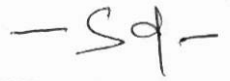
Carrierbuilder.Com India Private Ltd.

Petitioner Company.

**Application under Sections 100 to 104
of the Companies Act, 1956.**

Present: Mr.R.P.S.Khurana, Practicing Company Secretary for petitioner
Mr. D.K. Singh Official Liquidator and on behalf of Regional
Director, New Delhi, Ministry of Corporate Affairs.

The Practising Company Secretary for the petitioner seeks only one week's
time to file compliance affidavit and documents. Last opportunity is now granted for
15.09.2017 and let the needful be done within three days before the date fixed


(Justice R.P. Nagrath)
Member(Judicial)

✓ August 28, 2017
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